

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. 278/97

THURSDAY, THIS THE 20TH DAY OF FEBRUARY, 1997.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR.P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. K.L. Shaji  
Kalattu Kavu,  
Kunninpurathu Veedu,  
Nirappilkala, Pantha (P.O.)  
Kattakkada, Neyyantinkara.

2. K.L. Sheeba,  
Kalattukavu,  
Kunninpurathu Veedu,  
Nirappi.Ikkala, Pantha (P.O.)  
Kattakkad, Neyyantinkara.

..Applicants

By Advocate Mr. G. Sasidharan Chempazhanthiyil

Vs.

1. Chief Postmaster General,  
Kerala Postal Circle,  
Thiruvananthapuram.

2. Director General  
Postal Department,  
New Delhi.

3. Union of India represented by the Secretary,  
Ministry of Communications,  
New Delhi.

.. Respondents

By Advocate Mr. Varghese P. Thomas, ACCSC

The application having been heard on 20.2.97, the Tribunal on the same day delivered the following:

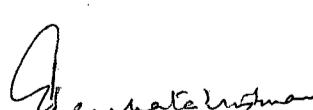
O R D E R

HON'BLE MR. A. V. HARIDASAN, VICE CHAIRMAN

The learned counsel for the applicants after making submissions at length seeks permission to withdraw the application with liberty to pursue the matter with the departmental authorities. Permission is granted. The application is dismissed as withdrawn.

No costs.

Dated the 20th February, 1997.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN